

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F. No. K-11019/50/2022-US.I/II (ii)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Chakradhari Sharan Singh, senior most puisne Judge of the Patna High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Sanjay Karol relinquishes the charge as Chief Justice of the Patna High Court consequent upon his appointment as a Judge of the Supreme Court of India.

MJP
04/2/2023

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K.11019/50/2022-US.I/II (ii)

Dated: 04.02.2023.

Copy to:-

- 1 Shri Justice Chakradhari Sharan Singh, Judge, Patna High Court through the Registrar General, Patna High Court, Patna.
- 2 The Secretary to Governor, Bihar, Patna.
- 3 The Secretary to Chief Minister, Bihar, Patna.
- 4 The Secretary to the Chief Justice, Patna High Court, Patna.
- 5 The Chief Secretary, Government of Bihar, Patna
- 6 The Registrar General, Patna High Court, Patna.
- 7 The Accountant General, Bihar, Patna.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MOS (L&J)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037.